

(a) the number of pending applications for freedom fighters pension received from Orissa as on October 31, 1993;

(b) the number of cases which are pending for more than three years;

(c) the number of cases which were recommended by the Government of Orissa;

(d) the reasons for delay in granting freedom fighter pension to them;

(e) whether the Government are aware that majority to these freedom fighters are on the fag end of their lives; and

(f) the steps proposed to be taken to decide these applications.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI P.M. SAYEED): (a) to (f) No application for freedom fighters pension from Orissa, received within the prescribed last date, i.e., 31.3.1982 whether recommended by the Government or otherwise, is pending. However, many review petitions and some delayed applications are being received. While every effort is being made to take early decisions on these claims, receipts and disposal of such claims being a continuous process, it would be difficult to prescribe any definite time schedule for their disposal.

Health for All

2191. SHRI SOBHANA-DREESWARA RAO VADDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government

propose to provide Health care to the entire population by 2000 A.D.;

(b) if so, the number of doctors required to provide this health care; and

(c) the steps taken to recruit required number of Doctors in the Government hospitals?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Yes, Sir. India is committed to attaining this goal through the provision of comprehensive Primary Health Care Services relevant to the actual needs and priorities of the Community.

(b) This is no optimum Doctor population ratio but the country is improving upon the pool of Medical professional available each year.

(c) The recruitment of Doctors in State Government hospitals is done by the respective States Govts. The Central Govt. recruits doctors as per needs which are periodically reviewed.

Southern Water Grid

2192. SHRI J. CHOKKA RAO: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government are considering to form Southern Water Grid by linking the rivers in South India; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE